

companies in Delhi are not being given any work and they are sitting idle in the concerned Offices;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to insist upon the foreign oil companies to give enough work to the workers?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN):** (a) The foreign oil companies in Delhi, who were contacted in this connection, have denied this.

(b) and (c). Do not arise.

**Workers Rendered Unemployed due to Gradual Closure of Business by Foreign Oil Companies in India**

4539. **SHRI K. ANIRUDHAN:** Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the number of employees to be rendered unemployed as a result of foreign oil companies having gradually withdrawn from North, South and Eastern Zones and curtailment of production of fuel oil in their refineries; and

(b) the steps taken by Government to stop selling properties by these companies and thereby allay the panic being created among the workers about their job security?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN):** (a) M/s. Burmah-Shell and Esso have reported that they have no plans at present for withdrawal from these zones. Caltex have replied that the question of rendering any of their workers unemployed does not arise.

(b) No restrictions on the sale of property have been imposed. Every such sale does not necessarily lead to job in security.

**Possession of Land to Co-operative House Building Societies in Shahdara Area, Delhi**

4540. **SHRI RAM DHAN:** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether possession of land to co-operative house building societies in Shahdara area, Delhi is proposed to be given to societies and if so, when;

(b) whether Government have asked such Societies to produce fresh certificate of satisfactory working and *bonafide* memberships; and

(c) if so, the reasons for asking these again when the report was initially called for when land was offered?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH):** (a) Physical possession of land in the Shahdara area has been given to three co-operative House Building Societies provisionally. The Delhi Administration propose to hand over physical possession of land on the same basis to other Societies also on completion of demarcation which is in progress.

(b) Yes, Sir.

(c) Such reports are considered necessary before handing over physical possession of the land to ensure *bonafide* membership.

**Allocation of Family Planning Advertisements to Small Newspapers**

4541. **SHRI LATAFAT ALI KHAN:** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to article in the fortnightly newspaper 'Daruasaltan' Delhi dated the 1st May, 1970, regarding Family Planning advertisements;

(b) if so, the reaction of Government thereto;

(c) whether any action has been taken in the matter and if not, the reasons therefor; and

(d) the policy of Government about allocation of Government advertisements concerning Family Planning to small newspapers?